

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1219

ANSWERED ON:16.11.2010

REMITTANCE TO NGOS

Bapurao Shri Khatgaonkar Patil Bhaskarrao;Gaikwad Shri Eknath Mahadeo;Yaskhi Shri Madhu Goud

**Will the Minister of HOME AFFAIRS be pleased to state:**

(a) whether the Government has recently tracked several remittances from Middle East and Western Nations to suspect Non-Governmental Organisations (NGOs) who are considered to be sympathisers of anti-national elements;

(b) if so, the details thereof; and

(c) the action taken against each of those found guilty?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): Remittances are regularly scrutinised from a national security perspective. Based on intelligence, in specific cases, further details in respect of remittances are obtained, analysed and operationalized. No specific reports pertaining to Middle East or Western Nations have been received.

(c): Depending on the nature of the remittance, remitter and the status of the beneficiary, appropriate action is initiated. This can include action under Unlawful Activities (Prevention) Act (UAPA), Prevention of Money Laundering Act (PMLA) and Foreign Exchange Management Act (FEMA) by the concerned agencies.